

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA 3195/2018

This the 04th day of October, 2018

Hon'ble Mr. K.N. Shrivastava, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)

Malti Rani, Aged 28 years

W/o Sh. Arun Dabas,

Occu.: Applicant for Guest Teacher

R/o 329, Village Sultanpur Dabas

Delhi-110039

MOB: 9811488675

....Applicant

(By advocate: Mr. Shekhar Gehlot)

Versus

1. Directorate of Education

Directorate of Education

Old Secretariat

Civil Lines,

Delhi-54

2. Government of N.C.T. of Delhi,

Through Chief Secretary

Delhi Secretariat,

I.P. Estate, Delhi-110002

....Respondents

(By advocate: Mrs. Harvinder Oberoi)

ORDER (ORAL)

By Hon'ble Mr. K.N. Shrivastava, Member (A),

Pursuant to Annexure A-1 Public Notice of the Directorate of Education, Govt. of NCT of Delhi (Respondent No.1), the applicant had applied for the post of Guest Teacher against the posts of Post Graduate Teacher (PGT/Lecturer) & Trained Graduate Teacher (TGT). The essential qualifications for the said posts are B.Ed., B.A. and CTET. The applicant acquires CTET qualification. During the documents verification the applicant's candidature`e could not be considered as an eligible candidate raising the objection that she had qualified CTET 5 days prior to the declaration of the results of

B.Ed examination. The applicant acquired CTET qualification while undergoing B.A. course. Her CTET results came much earlier to the declaration of her B.Ed degree. The Directorate of Education has not communicated its decision in regard to the empanelment of the applicant as Guest Teacher/TGT. However, on personal inquiry, she has been informed that since she has acquired CTET qualification prior to her acquiring the B.Ed. qualification, she could not be considered for the empanelment.

2. Despite the opportunities given, reply on behalf of the respondents has not been filed. Learned counsel appearing for them seeks further opportunity. We are not inclined to consider her prayer.

3. Considering the controversy involved, we would like to proceed ahead with the matter on the basis of the available records. It is not in dispute that a candidate desirous of empanelment as Guest Teacher/TGT is required to possess B.A. degree, B.Ed. and CTET. Admittedly, the applicant is possessing these three qualifications. Her acquiring CTET qualification earlier to acquisition of B.A. degree cannot be held against her.

4. In view of it, we allow this O.A. and direct the Directorate of Education, Govt. of NCT of Delhi to consider the applicant for empanelment as Guest Teacher/ TGT. It shall be done within a period of six weeks from the date of receipt of a copy of this order.

No costs.

Order **dasti**.

(S.N. Terdal)
Member (J)

(K.N. Shrivastava)
Member (A)

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